

Gujarat affected by communal riots during January, 1993 have been received by the National Foundation and are at different stages of processing.

[English]

MEDICAL COLLEGES

2651. SHRI CHETAN P.S. CHAUHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of Government and Private Medical Colleges functioning in Uttar Pradesh;

(b) whether the Union Government have received any proposal from the State Government/Private institutions to set up more medical colleges in the State;

(c) if so, the details thereof; and

(d) the action taken thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) : (a) Seven Government and two University medical colleges are functioning in Uttar Pradesh. There is no private medical college in that State.

(b) to (d) No application has been received in the form of a scheme referred to in the Indian Medical Council Amendment Act, 1993. The form of the scheme is under finalisation and all applications will have to be preferred accordingly once the scheme is notified.

SARKARIA COMMISSION REPORT

2652. SHRI MANORANJAN BHAKTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Sub-Committee of the Inter-State Council has examined all the recommendations of the Sarkaria Commission Report;

(b) if so, whether the suggestions and recommendations of the Sub-Committee have been taken up in the full meeting of the Inter-State Council;

(c) if so, the outcome thereof;

(d) if all the recommendations have been examined by the Sub-Committee, the reasons for the delay and the number of recommendations examined so far; and

(e) the time by which the remaining recommendations are likely to be examined?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) and (b) No, Sir.

(c) Does not arise.

(d) and (e) So far, six meetings of the Sub-Committee have been held, in the course of which 191 recommendations out of a Total number of 247 recommendations have been examined. It is difficult to indicate a definite time frame within which examination of all the recommendations of Sarkaria Commission will be completed.

SEPARATE BURNS WARD

2653. SHRI MADAN LAL KHURANA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is demand for the construction of a separate building for Burns Ward in Safdarjung Hospital, Delhi;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) There is no such proposal.

(b) and (c) Do not arise.

FOREIGN ORGANISATIONS

2654. SHRI SYED SHAHABUDDIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware of foreign political organisations having branches in the country and foreign terrorist organisations operating in India;